

Read :- Notice No. HCG-02/2026, dated 29/07/2026.

The High Court of Gujarat
Ahmedabad

Date: - 30/07/2026

NOTICE

HCG-04/2026

In Continuation of the Notice mentioned in the Preamble, It is hereby notified that, Hon'ble Mr. Justice Bhargav D. Karia would sit Single **on 31.07.2026** and take up the matters at Sr. No. **483** to Sr. No. **533** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice Niral R. Mehta.)

By Order of Hon'ble the Chief Justice

Sd/-

Registrar (Judicial)